

F.No. 27(28)/CESTAT/Admn. 2005
सीमा शुल्क उत्पाद शुल्क एवं सेवा कर अपीलिय अधिकरण, पश्चिमीखण्ड २, रामकृष्णपुरम, नई दिल्ली-110066

CUSTOMS EXCISE & SERVICE TAX APPELLATE TRIBUNAL

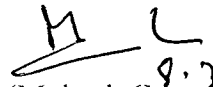
West Block No. 2, R.K. Puram, New Delhi - 110066

Date: 9.3.2021

ORDER

Consequent to the transfer of Sh. Balasubramani S, Assistant Registrar/CPIO New Delhi and in supersession of previous order dated 7.1.2021, Hon'ble President, CESTAT, New Delhi is pleased to appoint Shri Rajender Prasad, Accounts Officer, CESTAT New Delhi as Central Public Information Officer (CPIO) at CESTAT Delhi, in pursuance of clause 5(1) of the Right to Information Act, 2005.

This order will take immediate effect.


(Mukesh Gupta)
9.3.21
Deputy Registrar

Copy to:

1. SPS to Hon'ble President, CESTAT, New Delhi.
2. SPS to Ms. Rachna Gupta, Member (Judicial), First Appellate Authority, CESTAT, Delhi.
3. PA to Registrar, CESTAT, New Delhi.
4. Shri Rajender Prasad, Accounts Officer, CESTAT, New Delhi.
5. RTI Section/Computer Section/Caretaking Section
6. Notice Board/Website.
7. Office copy/Guard file.